

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 144
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt. Ltd.

.... Applicant/petitioner

v.

Ninex Developers Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 25.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent

Mr. Vivek Sinha, Mr. Vivek Malik, Mr. Kartikeya
Jain & Mr. Himanshu, Advs.

ORDER

CA-1800(PB)/2019

On behalf of the Ex-Director, Mr. Vivek Sahni has put in appearance. The non applicants-respondent/Ex-Directors-Mr. Sandeep Garg, Mr. Ram Mehar Garg & Ms. Veena Garg are directed to appear before the Resolution Professional Mr. Vikas Kumar Garg on 27.09.2019 at 11:00 A.M at address 1/17, IB, Paras Chamber, First Floor, Lalita Park, Laxmi Nagar, Delhi-110092. They shall furnish all the documents in their possession in respect of corporate debtor and divulge complete information to the Resolution Professional. They shall also file an affidavit in reply to the application clarifying that the documents and information required by the RP has been furnished with a copy in advance to the counsel for the RP. The



following vehicle shall also be handed over to the Resolution Professional. The details of the same are as under:-

Sl. No.	Car Description	Registration No.	Status
1.	CAMRY HYBRID	HR-26-CS-0193	Not handed over
2.	FIGO FORD		Not handed over
3.	FORD ECOSPORT	DL-10-CF-5646	Not handed over
4.	INNOVA	HR-26-BJ-2380	Not handed over
5.	MERCEDES BENZ E200	HR-01-AC-0025	Not handed over
6.	PAJARO	HR-26-BY-9840	Not handed over
7.	POLO	DL-8-CY-1628	Not handed over
8.	INDICA EV-2 LX	HR-26-BP-5166	Not handed over
9.	INNOVA VX7	HR-26-CH-8683	Not handed over
10.	AUDI Q3	HR-26-G-7376	Not handed over

List for further consideration on 30.09.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)